

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

O.A.No. 2083/92

Date of decision: 16.03.93.

Sh S.K. GUPTA

Sh. S.K. GUPTA & Ors.

Applicants

versus

Union of India & Ors.

Respondents

Coram:-

The Hon`ble Mr. N.V. Krishnan, Vice-Chairman(A)

The Hon`ble Mr. B.S. Hegde, Member(J)

For the applicants : Applicant No.1 on behalf of the applicants.

For the respondents : Sh. P.P. Khurana, counsel

1. Whether Reporters of local papers be allowed to see the judgement or not? ✓
2. To be referred to the Reporters or not? ✗

JUDGEMENT(ORAL)

(delivered by Hon`ble Sh. N.V. Krishnan, Vice-Chairman(A).

The applicants have filed this application for a direction to the respondents to revise the pay scale of Section Officers to Rs. 2300-3700/- w.e.f. 1.1.1986 as is prevalent in the Hon`ble Supreme Court and to grant them arrears on that basis.

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The respondents have filed their reply in which it is stated that a similar demand in respect of Section Officers of CSS is under consideration of a Committee whose report is expected by 30.11.1992 and that the Government would take an appropriate decision in the instant case also on the basis of the report in that case.

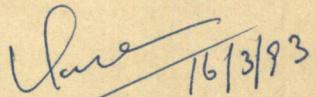
When the case came up for final hearing today Sh. P.P. Khurana, learned counsel for the respondents submitted that the report referred to in para 3 of the respondents reply has still not been received. He, therefore, submits that this application can be disposed of with a direction to the respondents to get the report and pass final orders within a specified time limit. The applicants have no objection to dispose of this application in this manner.

The respondents sought six months time for this purpose. We are of the view that considering the averments made in para 3 it should be possible to the respondents to obtain the report and also pass appropriate orders within a period of four months from the date of receipt a copy of this judgement. We order accordingly.

The O.A. is disposed of as above. No costs.


(B.S. Hegde)

Member(J)


(N.V. Krishnan)

Vice Chairman(A)